

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00280/2017

Jabalpur, this Thursday, the 22nd day of August, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER

Sunil Kumar Jharia, S/o Late Shri Satailal Jharia, aged about 25 years, R/o Sharda Nagar, V.F.J. Road, Ranjhi, Jabalpur, District Jabalpur (M.P.) - 482009

-Applicant

(By Advocate – None)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication and I.T. Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
2. Chief Post Master General, M.P. Circle, Hoshangabad Road, Bhopal (M.P.) – 462012.
3. Senior Superintendent of Post Office, Jabalpur, District Jabalpur (M.P.) – 482001.
4. Assistant Post Master General (Staff), M.P. Circle, Bhopal (M.P.) - 462012

-Respondents

(By Advocate – Shri P.K. Chourasia)

O R D E R (O R A L)

Nobody appeared for the applicant even on second call.

2. It is seen that there has been no representation on the part of the applicant for the last eight occasions including today.

Thus, it appears that applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Navin Tandon)
Administrative Member**

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